

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 115 of 2013 &
IA no. 378 of 2013**

Dated : 17th October, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Western Electricity Supply Co. of Orissa Ltd.Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
 Mr. Hasan Murtaza
 Mr. Aditya Panda

Counsel for the Respondent(s): Mr. Prashanto Chandra Sen with
 Mr. Rutwik Panda for R.1

ORDER

We have heard the learned counsel for the parties. Written Submissions have been filed by the parties. Learned counsel for the Appellant wants to file additional Written Submissions. Accordingly, he is permitted to file the same on or before 28.10.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **28.10.2014**

**(Rakesh Nath)
Technical Member
pr/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**